

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO- 357
ANSWERED ON 27/11/2024

EVACUATION PLANS FOR KKNPP

357. SHRI ROBERT BRUCE C.

Will the PRIME MINISTER be pleased to state:-

- (a) whether Evacuation Plans are put in place for the Kudankulam Nuclear Power Plant (KKNPP) Project, if so, the details thereof and if not, the reasons therefor;
- (b) whether the people living in and around KKNPP are properly sensitised about the Evacuation plans and the process to be followed in case of an unfortunate nuclear accident/incident and if so, the details thereof; and
- (c) whether iodine tablets are sufficiently stocked in KKNPP and Medical Centres in and around KKNPP, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS
AND PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

- (a) There is a detailed Emergency Preparedness Plan, approved by the regulatory authority, in place at all nuclear power plant sites including Kudankulam site. The plan outlines the actions to be taken in the unlikely event of an emergency and the responsibilities of various officials for implementing them.
- (b) Yes. Periodic emergency exercises are carried out wherein all the stakeholders are involved. The feedback of the exercise is used to validate and improve the emergency preparedness plan.
- (c) Yes. The stocks are maintained in line with the respective emergency preparedness plan.
